

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 19 of 2013 and
Appeal no. 1 of 2013**

Dated : 30th September, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Kerala State Electricity Board ... Appellant(s)

Versus

**Kerala State Electricity Regulatory
Commission ...Respondent(s)**

**Counsel for the Appellant(s): Mr. M.T. George
Ms. Kavitha K.T.**

Counsel for the Respondent(s):

ORDER

The Learned Counsel for the Respondent – “Commission” is absent.

We have heard Mr. M.T. George, Learned Counsel for the Appellant for some time.

Post the matter for further hearing on **01.11.2013.**

**(Rakesh Nath)
Technical Member
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**(Justice M. Karpaga Vinayagam)
Chairperson**